

NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 678 of 2021	Arun Anand Vs. Jalesh Kumar Grover & Ors.	Dipanshu Gaba	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	
3.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	
4.	Comp. App. (AT) (Ins) No. 689 of 2021	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	

After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal Ashish Tiwar
6.	Comp. App. (AT) (Ins) No. 1090 of 2020	Uco Bank Vs. Xenitis Infotech Ltd.	Partha Sil	Abhijit Banerjee Danish Zuber Khan
7.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	Jitender Singh S.D. Singh Drabesh Jha Shweta Sinha
8.	Comp. App. (AT) (Ins) No. 328 of 2021	The Deputy Commissioner Division – VII, Central GST, Ahmedabad South Vs. Kiran Shah, Resolution Professional Chartered Accountant	Nitya Sharma	Kiran Shah-RP
9.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	Honey Satpal-RP Samriddh Bindal
10.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. With	Adarsh Rai	
11.	Comp. App. (AT) (Ins) No. 524 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	
12.	Comp. App. (AT) (Ins) No. 532 of 2021	Sanket Sandeep Chinchankar Vs. Alpine Stampings & Ors.	Mithun Shashank	Agam H Maloo-RP Rakesh Tulsyan

For Hearing

13.	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd. & Ors.	Mayank Kshirsagar	Royston J. Pereira- R1 Kunal Cheema-R2, R3 Apoorv Shukla
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14.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Saurabh Kalia Rajiv Malik-R1 to R7
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar